

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**  
**SUPPLEMENTARY DAILY BOARD FOR 02.08.2021 AT 11:30 A.M. THROUGH VIDEO CONFERENCING**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>ROOM CODE/PASSWORD</b>
<b>1.</b>	8/2018	Navin Tayal & Anr.	Mindspright Legal	SEBI	Mr. Abhiraj Arora, ELP	<b>PRONOUNCEMENT</b>	<b>DELIVERYJUDGMENT</b>
	09/2018	Kulwinder Nayyar	Mr. Priyanshu Mishra, Advocate				
	10/2018	Advik Textiles & Realpro Pvt. Ltd.					
	<b>11/2018 Lead Matter</b>	<b>Rohit Prem kumar Gupta</b>	<b>Mr. Sukrut Mhatre, Advocate</b>				
	250/2018	Navin Tayal & Anr.	Mindspright Legal				
	261/2018	Advik Textiles & Realpro Pvt. Ltd. & Anr.	Mr. Priyanshu Mishra, Advocate				
	262/2018	Kulwinder Nayyar	Mr. Priyanshu Mishra, Advocate				
	263/2018	Rohitkumar Premkumar Gupta	Mr. Sukrut Mahtre, Advocate				
<b>2.</b>	<b>178/2019</b>	<b>Rajendra Gothi</b>	<b>Kanga &amp; Company</b>	SEBI	MDP & Partners		